

RESUME OF WORK DONE BY LOK SABHA

[FIFTH LOK SABHA—FIFTH SESSION]

(31st July to 4th September, 1972)



**LOK SABHA SECRETARIAT
NEW DELHI**

September, 1972

P R E F A C E

This publication contains a brief resumé of work done by Lok Sabha during the Fifth Session of Fifth Lok Sabha, 1972.

NEW DELHI;
September 16, 1972.

S. L. SHAKDHER,
Secretary.

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**RESUME' OF WORK DONE BY LOK SABHA DURING THE FIFTH SESSION
OF FIFTH LOK SABHA JULY—SEPTEMBER, 1972**

1. DURATION OF SESSION

Date of commencement	31st July, 1972
Date of adjournment <i>sine die</i>	4th September, 1972.
Date of prorogation	6th September, 1972.
Number of days of sittings	25
Number of hours of sittings	156 hours and 30 minutes.

2. ADJOURNMENT MOTION

Subject	Names of Members	Date on which brought before the House	Remarks
Reported unprecedented police atrocities resulting in killing of Delhi Home-guard's staff officer, police firing and lathi charges seriously injuring more than three hundred persons at Shahdara and Government's failure to check the same.	Sarvashri S. M. Banerjee, Dinen Bhattacharyya, Krishnan Manoharan, D. Deb, Jagannathrao Joshi, Jyotirmoy Bosu and Samar Mukherjee.	21-8-72	The Speaker gave his consent. Leave asked for by Shri S. M. Banerjee was opposed. Members in favour asked to rise in their places. As less than 50 Members rose, the Speaker declared that leave was not granted.

3. BILLS

(1) Government Bills

S. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Supreme Court (Enlargement of Criminal Appellate Jurisdiction) Amendment Bill, 1972, as passed by Rajya Sabha.	—	31-7-72	9-8-72 (Consideration and passing)	H. M. 0-41	—	—	Passed
2.	The General Insurance Business (Nationalisation) Bill, 1972.	(Earlier session—29-5-72)	—	31-7-72 (Motion for extension of time for presentation of the Report of the Joint Committee) 21-8-72	0-08	—	—	A motion for extension of time for presentation of the Report of the Joint Committee upto the 2nd August, 1972 was adopted. Report of the Joint Committee was presented.
				28-8-72 (Consideration and passing)	4-34	40	1	Passed as amended.

3. The Coking Coal Mines (Nationalisation) Bill, 1972.	31-7-72	—	2-8-72 (Debate held over till 3-8-72), 3-8-72—4-8-72 (Consideration and passing)	4-03	32	7	Passed as amended
4. The Payment of Gratuity Bill, 1971, as reported by Select Committee.)	(Earlier Session—10-12-71)	—	2-8-72, 3-8-72 (Consideration and passing)	9-37	43	1	Passed as amended.
5. The Indian Telegraph (Amendment) Bill, 1972, as passed by Rajya Sabha.	—	3-8-72	9-8-72 (Consideration and passing)	0-40	1	—	Passed.
6. The Rice-Milling Industry (Regulation) Amendment Bill, 1972, as passed by Rajya Sabha.	—	3-8-72	30-8-72 (Consideration and passing)	c-16	—	—	Passed.
7. The Mines (Amendment) Bill, 1972.	(Earlier Session—22-5-72)	—	3-8-72 (Motion for extension of time for presentation of the Report of the Joint Committee)	0-01	—	—	A motion for extension of time for presentation of the Report of the Joint Committee upto the last day of the next session was adopted.
8. The Unexcusable Offences Amendment and Miscellaneous Provision Bill, 1972.	(Earlier Session—13-4-72)	—	3-8-72 (Motion for extension of time for presentation of the Report of the Joint Committee)	0-03	—	—	A motion for extension of time for presentation of the Report of the Joint Committee upto the first day of the last week of the next session was adopted.

1	2	3	4	5	6	7	8	9
					H.—M. 0—54			
9.	The Diplomatic Relations (Vienna Convention) Bill, 1971, as reported by Select Committee.	(Earlier Session—25-11-71)	—	4-8-72, 8-8-72, 9-8-72 (Consideration and passing)	—	—	—	Passed
10.	The Dentists (Amendment) Bill, 1972, as passed by Rajya Sabha.	—	8-8-72	18-8-72, 21-8-72 (Consideration and passing)	0—25	11	—	Passed
11.	The Income-tax (Amendment) Bill, 1972.	8-8-72	—	11-8-72 [¶] 16-8-72 [¶] 17-8-72 (Consideration and passing)	1—01	—	—	Passed
12.	The Public Debt (Amendment) Bill, 1972.	8-8-72	—	17-8-72 [¶] (Consideration and passing)	0—18	—	—	Passed
13.	The Disturbed Areas (Special Courts) Bill, 1972.	(Earlier Session—31-5-72)	—	9-8-72 [¶] 16-8-72 [¶] (Consideration and passing)	1—30	31	1	An Amendment for reference of the Bill to a Joint Committee with instructions to report by the first day of the next session was adopted.
14.	The Punjab New Capital (Periphery) Control (Chandigarh Amendment) Bill, 1972.	10-8-72 [¶]	—	18-8-72 (Consideration and passing)	0—50	—	—	Passed
15.	The Companies (Amendment) Bill, 1972.	11-8-72 [¶]	—	23-8-72 (Motion for reference of the Bill to a Joint Committee)	0—c6	2	—	A motion for reference of the Bill to a Joint Committee with instructions to report by the first day of the next session was adopted.

*16. The Indian Iron and Steel Company (Taking over of Management) Bill, 1972.	16-8-72]	—	21-8-72 22-8-72 (Consideration and passing)	3-27	11	3	Passed as amended.
17. The Victoria Memorial (Amendment) Bill, 1972, as passed by Rajya Sabha.	—	17-8-72*	21-8-72 (Consideration and passing)	0-36	—	—	Passed
18. The Central Sales Tax (Amendment) Bill, 1971.	(Earlier Session—5-8-71)	—	17-8-72*	0-01	—	—	Report of the Select Committee was presented.
19. The Wild Life (Protection) Bill, 1972.	17-8-72]	—	21-8-72 (Consideration and passing)	3-07	62	11	Passed as amended.
20. The Seeds (Amendment) Bill, 1972.	17-8-72*	—	26-8-72 (Consideration and passing)	0-59	3	—	Passed
21. The Constitution (Thirtieth Amendment) Bill, 1972.	(Earlier Session—24-5-72)	—	17-8-72 (Consideration and passing)	1-43	5	—	Passed
22. The Taxation Laws (Amendment) Bill, 1971, as reported by Select Committee.	(Earlier Session—12-8-71)	—	17-8-72 18-8-72 (Consideration and passing)	2-00	8	—	Passed
23. The Antiquities and Art Treasures Bill, 1972	21-8-72	—	23-8-72 25-8-72 (Consideration and passing)	2-27	22	3	Passed as amended.

*Motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Indian Iron and Steel Company (Taking over of Management) Ordinance, 1972.

1 2 3 4 5 6 7 8 9

					H.—M.			
					1—06	11	—	Passed
24.	The Rulers of Indian States (Abolition of Privileges) Bill, 1972.	21-8-72	—	26-8-72 (Consideration and passing)				
25.	The Mines and Minerals (Regulation and Development) Amendment Bill, 1972.	21-8-72	—	25-8-72 26-8-72 (Consideration and passing)	1—57	16	6	Passed as amended.
26.	The Khadi and other Handloom Industries Development (Additional Excise Duty on Cloth) Amendment Bill, 1972.	22-8-72	—	..	—	6	—	Pending.
27.	The Insecticides (Amendment) Bill, 1972, as passed by Rajya Sabha.	—	[26-8-72	30-8-72 (Consideration and passing).	0—19	—	—	Passed.
28.	The Presidential and Vice-Presidential Elections (Amendment) Bill, 1972.	[26-8-72	—	30-8-72 (Motion for reference of the Bill to a Joint Committee).	0—01	5	—	A motion for reference of the Bill to a Joint Committee with instructions to report by the last day of the first week of the next session was adopted.
29.	The Adoption of Children Bill, 1972, as introduced in Rajya Sabha.	—	—	26-8-72 (Motion for concurrence to refer the Bill to a Joint Committee).	0—04	—	—	Motion for concurrence adopted.

30.	The Indian Copper Corporation (Acquisition of Undertaking) Bill, 1972.	28-8-72	..	30-8-72 (Consideration and passing).	2-10	18	..	Passed.
@ 31.	The Delhi University (Amendment) Bill, 1972, as passed by <i>Rajya Sabha</i> .	29-8-72	..	30-8-72, 1-9-72 (Consideration and passing).	3-45	9	..	Passed.
32.	The Limestone and Dolomite Mines Labour Welfare Fund Bill, 1972.	29-8-72	..	..	..	3	..	Pending.
33.	The Foreign Exchange Regulation Bill, 1972.	29-8-72	..	1-9-72 (Motion for reference of the Bill to a Joint Committee).	0-01	..	..	A motion for reference of the Bill to a Joint Committee with instructions to report by the last day of the first week of the next session was adopted.
34.	The Appropriation (No. 4) Bill, 1972.	29-8-72	..	29-8-72 (Consideration and passing).	0-08	..	..	Passed.
35.	The Former Secretary of State Service Officers (Conditions of Service) Bill, 1972.	30-8-72	..	1-9-72, 2-9-72 (Consideration and passing).	2-49	3	..	Passed.
36.	The Delhi School Education Bill, 1972.	2-9-72	..	2-9-72 (Motion for reference of the Bill to a Joint Committee).	0-19	..	..	A motion for reference of the Bill to a Joint Committee with instructions to report by the first day of the next session was adopted.

@ A motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Delhi University (Amendment) Ordinance, 1972.

SUMMARY

1. Bills pending at the end of the last session	12
2. Bills introduced	19
3. Bills passed by Rajya Sabha and laid on the Table	7
4. Bills returned by Rajya Sabha with amendments and laid on the Table	Nil
5. Bills passed	25
6. Bills referred to Select Committee	Nil
7. Bills referred to Joint Committee	5
8. Bills originating in, and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha	1
9. Bills withdrawn	Nil
10. Bills pending at the end of the session vide para No. 838 of Lok Sabha Bn. (II) dated the 12th September, 1972	13

(H) Private Members' Bills

Sl. No.	Title of Bill and Member-in-Charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H. M.			
1.	The Bihar Atomic Authority Bill, 1972 by Shri S. M. Banerjee.	4-8-72		..	..	..	..	Pending.
2.	The Caste System (Abolition) Bill, 1972 by Shri Yamuna Prasad Mandal.	4-8-72	..	..	..	..	..	Pending.
3.	The Constitution (Amendment) Bill, 1972 (<i>Amendment of Ninth Schedule</i>) (Bill No. 68 of 1972) by Shri C. K. Chandrappan.	4-8-72	..	..	..	..	..	Pending.
4.	The Constitution (Amendment) Bill, 1972 (<i>Amendment of Ninth Schedule</i>) (Bill No. 70 of 1972) by Shri C. K. Chandrappan.	4-8-72	..	..	0-06	..	..	Pending.

1	2	3	4	5	6	7	8	9
					H. M.			
		(Earlier Session—11-6-71).		(Earlier Session 26-5-72) 4-8-72 (Further consideration)	(Excluding 35 minutes taken during the Fourth Session)	1	..	Motion for consideration was declined as not carried.
5.	The Constitution (Amendment) Bill, 1971 (Amendment of article 74) by Dr. Karni Singh.				0 03			Withdrawn
6.	The Factories (Amendment) Bill, 1972 (Insertion of new section 9A) by Shri S. C. Samanta.	(Earlier Session—17-3-72)		(4-8-72) (Consideration)				Withdrawn
7.	The Constitution (Amendment) Bill, 1971 (Insertion of new articles 23A, 23B and 23 C) by Shri Madhu Dandavate.	(Earlier Session—9-7-71)		4-8-72 18-8-72 (Consideration)	2 32			Negative
8.	The Payment of Bonus (Amendment) Bill, 1971 (Amendment of sections 2, 10, etc.) by Shri Madhu Dandavate.	(Earlier Session—19-11-71)		18-8-72 1-9-72 (Consideration)	2 10			Pending
9.	The Representation of the People (Amendment) Bill, 1972 (Amendment of section 8) by Shri-mati Subhadra Joshi	1-9-72		..				Pending
10.	The Defence of India (Amendment) Bill, 1972 (Amendment of section 6) by Shri Somnath Chatterjee.	1-9-72		..	..			Pending
11.	The Partnership (Amendment) Bill, 1972 (Amendment of section 69) by Shri Somnath Chatterjee.	1-9-72		..				Pending
12.	The Prevention of Cow Slaughter Bill, 1971 by Shri B. S. Chowhan	(Earlier Session—28-5-71)		1-9-72 (Consideration)	1 17			Discussion on the motion for consideration not concluded. Pending.

SUMMARY

	Page
1. Bills pending at the end of the last Session	97
2. Bills introduced	7
3. Motion for consideration negatived	2
4. Bills withdrawn	2
5. Part-discussed	1
6. Bills pending at the end of the Session vide para No. 839 of Bulletin-Part II, dated 12-9-1972.	100

4. CALLING ATTENTION STATEMENTS

Sl. No.	Brief Subject	Name of the Member who called attention	Name of the Minister	Time taken
			Date of statement	
				H. M.
1.	Rise in prices of essential commodities including food articles.	Shri S. M. Banerjee	Shri Y. B. Chavan 31-7-1972	0'45
2.	Murder of some trade unionists in Chinkauri Treepit Colliery at Asansol.	Shri Madhu Dandavate	Shri R. K. Khadilkar 1-8-1972	0'40
3.	Burning alive of 10 Harijans in Machhariya Village of U.P.	Shri Hari Singh	Shri Ram Niwas Mirdha 2-8-1972 & 10-8-72	1'28
4.	Discontent among Teachers of Delhi University over setting up of College Councils.	Shri Bakshi Nayak	Prof. S. Nurul Hasan 4-8-1972	0'42
5.	Fraud committed by Bellapur Sugar Industries Ltd., on Shareholders.	Shri Piloo Mody	Shri K. C. Pant 11-8-1972	0'53
6.	Failure to complete Farakka Barrage as scheduled and assuring adequate Ganga water into river Hooghly.	Shri Samar Guha	Shri Baijnath Kureel 16-8-1972	1'03
7.	Smuggling by a section of Consular officials representing European countries in Calcutta.	Shri Vikram Mahajan	Sardar Swaran Singh 17-8-1972	0'10
8.	Crisis in powerloom industry in Maharashtra.	Shri Bhaochhaib Dhamankar	Shri L. N. Mishra 18-8-1972	0'22
9.	Demand of Cement workers for interim relief.	Shri Shyam Sunder Mohapatra	Shri R. K. Khadilkar 21-8-1972	0'29
10.	Demand of the employees of Reserve Bank of India, Calcutta.	Shri Dinen Bhattacharya	Shri K. R. Ganesh 25-8-1972	0'45
11.	Recent moves to undo the policy of Prohibition.	Shri Shyamnandan Mishra	Shri D. P. Yadav 28-8-1972	0'31

5. DIVISIONS

Number of Divisions held	10
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6. FINANCIAL BUSINESS

Subject	Date of presentation	Date of discussion	Time taken
H. M.			
General Budget			
Supplementary Demands for Grants in respect of the Budget (General) for 1972-73.	22-8-72	29-8-72	Discussion and voting on Supplementary Demands for Grants (General). 1.57

7. LEAVE OF ABSENCE

Sl. No	Name of Member	Period for which leave granted	Date when leave granted
1.	Shri D. P. Jadeja	10-4-72 to 1-6-72	} 28-8-72
2.	Shri M. S. Sanjeevi Rao	31-7-72 to 18-8-72	
3.	Shri Chandu Lal Chandrakar	31-7-72 to 1-9-72	

8. MOTIONS

(i) Motions under Rules 191 and 342

Sl. No.	Brief subject	Under Rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
1.	Statement made by the Minister of External Affairs on 31-7-72 re. Bilateral Agreement on Relations between India and Pakistan signed at Simla on 2-7-72.	342	Sardar Swaran Singh	31-7-72 1-8-72	H. M. 8-06	External Affairs	Substitute motion moved by Shri Chintamani Panigrahi adopted
2.	Unprecedented rise in the prices of essential commodities and the Government's inability to check the rising trend.	342	Shri Prasannbhai Mehta	10-8-72	6-19	Finance	..
3.	Separate development Central Schemes for the backward areas in the country.	191	Shri Nathu Ram Ahirwar	16-8-72 23-8-72	4-57	Planning Commission	2. Withdrawn by leave of the House
4.	Final Report of the Direct Taxes Enquiry Committee.	342	Shri Jyotirmoy Hosu	26-8-72 4-9-72	5-08	Finance	

(ii) Motion under Rule 388 for suspension of rule

Brief subject	Member	Date on which motion moved.	Time taken	Remarks
H. M.				
Suspension of rule 338 in its application to the motion for rescission of the decision of the House adopting amendment for reference of the Disturbed Areas (Special Courts) Bill, 1972 to a Joint Committee	Shri R. D. Bhandare.	9-8-1972	c-c2	Adopted

9. OATH OR AFFIRMATION

Sl. No.	Name	Constituency	State	Language of oath/affirmation	Date
1.	Shrimati Maya Ray	Raiganj	West Bengal	English (affirmation)	31-7-72
2.	Shri Ramsingh Bhai Varma	Indore	Madhya Pradesh	Hindi (affirmation)	31-7-72

10. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
1	2	3	4	5	6
				H. M.	
1.	His Majesty the King Jigme Dorji Wangchuk of Bhutan	21-7-72	31-7-72	0—39	
2.	Shri Indulal Yajnik, sitting Member of Lok Sabha	17-7-72	31-7-72		
3.	Shri Ghulam Mohamad Bakshi, Member of the Fourth Lok Sabha	15-7-72	31-7-72		
4.	Shri Ramnanda Das, Member of the First Lok Sabha	16-7-72	31-7-72		
5.	Shri J. K. Choudhary, Member of the Fourth Lok Sabha	6-7-72	2-8-72	0—10	
6.	Dr. Dharam Prakash, Member of the Constituent Assembly and Provisional Parliament	31-7-72	2-8-72		
7.	Shri Iswar Mirandi, sitting Member of Lok Sabha	7-8-72	7-8-72	0—38	After obituary references, the House was adjourned for the day.
8.	Shrimati Minimata Agam Dass Guru, sitting Member of Lok Sabha	11-8-72	14-8-72	0—23	After obituary references, the House was adjourned for the day.
9.	Dr. A. G. Sonar, sitting Member of Lok Sabha	19-8-72	21-8-72	0—09	

1	2	3	4	5	6
✓ 10.	Shri M. Suryanarayana Murti, Member of Second, Third and Fourth Lok Sabha	18-8-72	22-8-72	H. M. 0-08	
✓ 11.	Shri M. Shankaraiya, Member of the Provisional Parliament, Second and Third Lok Sabha	22-8-72	28-8-72	0-05	
X 12.	Major Harinder Singh, Member of the Central Legislative Assembly	31-8-72	1-9-72	0-08	
X 13.	Shri N. Madhava Rau, Member of the Constituent Assembly	28-8-72	2-9-72	0-04	

11. PAPERS LAID ON THE TABLE

(i) By Government	331
(ii) By Private Members	1

12. PERSONAL EXPLANATION UNDER RULE 357

Brief Subject	Name of Member who made the personal explanation	Date	Time taken
			H. M.
Certain remarks attributed to Shri Atal Bihari Vajpayee by the Prime Minister in her speech in the House on 31-7-72	Shri Atal Bihari Vajpayee	1-8-72	c-06

13. PETITIONS

Presented by Members	2
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14. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of Member who raised the matter	Date on which matter brought before the House	Decision of the House	Time taken
1	2	3	4	5	6
1.	Shouting slogans and throwing leaflets from the Visitors' Gallery on the floor of the House, on the 9th August, 1972	Shri Raj Bahadur	9-8-1972	The offenders were sentenced to simple imprisonment till 5 p.m. on the 10th August, 1972, by the House.	H. M. C-06
2.	Question of privilege against Shri Jyotirmoy Bose, M.P., for his alleged grossly disorderly conduct in throwing a bundle of papers towards the Chair and his contemptuous defiance of the Speaker on the 28th August, 1972	Shri C. M. Stephen	29-8-1972	After discussion, the motion for reference of the matter to the Committee of Privileges was withdrawn by Shri C. M. Stephen by leave of the House.	2-51
3.	Question of privilege against Shri Mani Ram Bagri in respect of a telegram addressed to the Deputy Speaker casting reflections on him	Shri R. N. Sharma	30-8-1972	After some discussion, Shri R.N. Sharma stated that he did not propose to ask for the leave of the House to raise the question of privilege. The matter was then closed.	C-28
4.	Question of privilege regarding the alleged harassment and ill-treatment meted out to Shri Ajit Kumar Saha, M.P. by the Railway Staff Police and others at Asansol Railway Station on the 29th June, 1972	Shri Ajit Kumar Saha	31-7-1972 2-9-1972 4-9-1972	The Speaker referred the matter to the Committee of Privileges.	C-23

15. QUESTIONS

(I) Starred

Number of Questions put down in Question Lists 440*

Number of Questions orally answered 175

(II) Unstarred

Number of Questions put down in Question Lists and written answers furnished 4,379**

(III) Short Notice

Number of Questions put down in Question Lists 6

Number of Questions orally answered 6

*Includes 4 Starred Questions withdrawn by the Members/Transferred from one Ministry to another Ministry.

**Includes 103 Unstarred Questions deleted or withdrawn by the Members or transferred from one Ministry to another Ministry.

(iv) Half-an-hour discussions arising out of Answers to Questions

Sl. No.	Brief Subject	Name of Member who raised Discussion	Date	Ministry/Department
1.	Bonus by Sugar Mills in Madhya Pradesh ■	Dr. Laxminarayan Pandeya ■	9-8-72	Labour & Rehabilitation
2.	Grant of Pension to Freedom Fighters	Shri Samar Guha	11-8-72	Home Affairs
3.	Normalisation of relations with China	Shri Samar Guha	16-8-72	External Affairs ■
4.	Control being exercised by I. O. C. over the functioning of Indo-Burma Petroleum	Shri Jyotirmoy Bosu	18-8-72	Petroleum & Chemicals
5.	Decentralisation of Geological Survey of India	Shri Samar Guha	21-8-72	Steel & Mines
6.	Upgradation of Cities and Towns	Dr. Laxminarayan Pandeya ■	25-8-72	Finance
7.	Construction of Railway over-bridge at Safdarjang Aerodrome	Shri N. K. P. Salve	28-8-72	Railways ■
8.	Lowering of Voting Age	Shri C. K. Chandrapan	2-9-72	Law & Justice

16. RESIGNATION BY MEMBER

Name	State	Constituency	Date of resignation	Date of announcement in the House
Shri S. M. Krishna	Mysore	Mandya	23-6-72	31-7-72

17. RESOLUTIONS

(i) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
*1	Disapproval of the Indian Iron and Steel Company (Taking over of Management) Ordinance, 1972 (Ordinance No. 6 of 1972)	Article 123	Dr. Laxminarayan Pandeya	21-8-72 22-8-72	H. M. 2-45	Steel and Mines	Negated
**2	Disapproval of the Delhi University (Amendment) Ordinance, 1972 (Ordinance No. 5 of 1972)	Article 123	Shri R. V. Bade	30-8-72 1-9-72	3-05	Education and Social Welfare	Negated

* Discussed together with the motion for consideration of the Indian Iron and Steel Company (Taking over of Management) Bill, 1972.

** Discussed together with the motion for consideration of the Delhi University (Amendment) Bill, 1972, as passed by Rajya Sabha.

(ii) Private Members' Resolutions

Serial No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry concerned	Remarks
1.	Minimum per capita income	 Shri Bibhuti Mishra	19-5-72 (Fourth Session) 11-8-72	H. M. 1-08 (excluding 40 minutes taken during Fourth Session)	Finance	Withdrawn
2.	Problems of economic stagnation of West Bengal	Shri Indrajit Gupta	11-8-72 25-8-72	3-34	Planning	Withdrawn
3.	Problem of unemployment	 Shrimati Maya Ray	25-8-72	0-18	Labour and Rehabilitation	Discussion not concluded

18. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief Subject	Names of Members who raised discussions	Date of discussion	Time taken	Ministry/Department concerned
				H. M.	
1.	Drought situation in various parts of the country	Shri Jyotirmoy Bose	3-8-72	4 — 52	Agriculture
2.	Flood situation in various parts of the country.	Shri D. K. Panda	8-8-72	3 — 50	Irrigation and Power.
3.	Power crisis in different parts of the country .	Shri Samar Guha	22-8-72	3 — 58	Irrigation and Power.
4.	Re-opening of S. S. Light Railway from Shah- dara to Saharanpur	Shri Ram Chandra Vikal	28-8-72	0 — 51	Railways.
5.	Construction of new railwayline between Apta and Mangalore	Shri Balakrishna Venkanna Naik	29-8-72	0 — 44	Railways
6.	Payment of Bonus, particularly raising the quantum of Bonus paid to workers from 4% to 8-33%	Shri S. M. Banerjee	30-8-72	1 — 02	Labour and Rehabilitation
7.	Statement made by the Minister of External Affairs on 30-8-72 re: the meeting of the representatives of India and Pakistan held in New Delhi between 25th and 29th August, 1972	Shri Samar Guha	2-9-72	2 — 10	External Affairs
8.	Working of Food Corporation of India	Shri Pitoo Mody	4-9-72	2 — 48	Agriculture

19. STATEMENTS BY MINISTERS

(1) *Suo-moto* statements made/laid under rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
				H.M.
1.	Incident that occurred in the Willingdon Hospital on the 16th May, 1972 relating to a Member of Lok Sabha	Shri Uma Shankar Dikshit	31-7-72	0.04
2.	Agreement on Bilateral Relations between India and Pakistan signed at Simla on 2-7-72	Sardar Swaran Singh	31-7-72	0.14
*3.	Drought condition in the country	Shri Fakhruddin Ali Ahmed	1-8-72	0.02
4.	Government business for the week commencing the 7th August, 1972	Shri Raj Bahadur	4-8-72 ✓	0.01
5.	Current sugar situation	Prof. Sher Singh	9-8-72	0.10
6.	Attempt on the life of the Chief Minister of Nagaland	Shri K. C. Pant	10-8-72	0.02
7.	Government business for the week commencing the 14th August, 1972	Shri Raj Bahadur	11-8-72 ✓	0.23
8.	Asians in Uganda	Shri Surendra Pal Singh	11-8-72	0.04
9.	Criticality of the first unit of the Rajasthan Atomic Power Project located at Rawatbhata	Shri K. C. Pant	11-8-72	0.02
10.	Crash of Indian Airlines Fokker Friendship aircraft on 11-8-72	Dr. Karan Singh	16-8-72	0.05
11.	Government business for the week commencing the 21st August, 1972	Shri Raj Bahadur	18-8-72 ✓	0.08
*12.	Submission of four Interim Reports by the National Commission on Agriculture	Shri Fakhruddin Ali Ahmed	21-8-72	..

*Statements were laid on the Table.

1	2	3	4	5
				H. M.
13.	Government business for the week commencing the 28th August, 1972	Shri Raj Bahadur	26-8-72	✓ 0.09
14.	Sugar and sugarcane policy	Shri Fakhruddin Ali Ahmed	29-8-72	0.10
15.	Fixation of sitting of the House on Saturday, the 2nd September, 1972	Shri Raj Bahadur	30-8-72	..
16.	Meeting of the Representatives of India and Pakistan held in New Delhi between the 25th and 29th August, 1972	Sardar Swaran Singh	30-8-72	0.06
17.	Declaration of the Naga National Council and certain other associations as unlawful associations	Shri K. C. Pant	1-9-72	0.03
*18.	Drought condition in the country	Shri Fakhruddin Ali Ahmed	2-9-72	0.05
*19.	Alleged harassment and ill-treatment meted out to Shri Ajit Kumar Saha, M.P., by the Railway Staff and Police at Asansol Railway Station on 29-6-72	Shri K. C. Pant	2-9-72	0.20
20.	Fixation of sitting of the House on Monday, the 4th September, 1972	Shri Raj Bahadur	2-9-72	0.18
21.	Asians in Uganda	Sardar Swaran Singh	4-9-72	0.36

*Statements were laid on the Table.

(ii) **Statement under Rule 199**

Subject	Name of Member	Date	Time taken
			H. M.
Resignation from the office of Minister	Shri K. Hanumanthaiya	31-7-72	0.04

(iii) Statement under Direction 115

Brief Subject	Name of Member who raised the matter	Minister who replied	Date	Time taken
				H. M.
Certain information given by the Minister of Petroleum and Chemicals in the House on 4th and 18th August, 1972 about the purchase of shares of Balmer Lawrie & Co.	Shri Shyamnandan Mishra	Shri H.R. Gokhale	4-9-72	0.30

(iv) Statement correcting information regarding Starred Questions under Direction 16

Brief Subject	Name of Minister	Date	Time taken
			H. M.
*Correcting the answer given on 31-7-72 to Starred Question No. 14 regarding the behaviour of Doctors in Delhi hospitals with victims of car accident.	Shri Uma Shankar Dikshit	16-8-72	0.01

*Statement was laid on the Table.

20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken	Percentage to the total time
	H. M.	
ADJOURNMENT MOTION	0·05	0·1
BILLS—		
(a) Government Bills	*45·06	28·8
(b) Private Members' Bills	7·23	4·7
BUDGET—		
General Budget	1·57	1·2
CALLING ATTENTION NOTICES (Rule 197)	7·48	5·0
DISCUSSIONS—		
(a) Half-an-Hour Discussions (Rule 55)	4·21	2·8
(b) Short Duration Discussions (Rule 193)	20·15	12·9
MOTIONS (Rules 191 and 342)	24·30	15·7
QUESTIONS	22·40	14·5
RESOLUTIONS—		
(a) Statutory Resolutions	*	..
(b) Private Members' Resolutions	5·00	3·2
STATEMENTS (Rules 199, 357, 372 and 377 and Directions 16 and 115)	3·56	2·5
OTHER MATTERS such as Oath or Affirmation, Papers laid on the Table, Obituary References, Privilege issues, Points of Orders etc.	13·29	8·6
TOTAL	156·30	100·0

*Joint discussion took place on Statutory Resolutions [*vide* Statement 17(i), p. 22] and motions for consideration of the connected Government Bills [*vide* S. Nos. 16 and 31 of Statement 3(i), pp. 2—8]. Time taken on joint discussion has been shown under Government Bills.